

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 213 of 2013, 214 of 2013, 226 of 2013 and 227 of 2013

Dated: 16th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. Jindal Steel and Power Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandra &
Ms. Ranjitha Ramachandran**

Counsel for the Respondent(s) : Mr. C.K. Rai for respondent

ORDER

Heard learned Counsel for the Appellant for some time.

Post the matter for further hearing on **13th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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